

**From,**

**Rajiv Sharma, HJS,  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**The Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow**

**No. 506 /JR(S)/2014 Dated: Allahabad: December 22, 2014**

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**Subject: Regarding nomination for Refresher Training Programme for  
Judicial Officers in Ubuntu-Linux Operating System and Libre Office  
Writer.**

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**Sir,**

With reference to your letter no. JTRI/2014-2465 dated 22.12.2014 on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at Lists 'A' for Refresher Training Programme for Judicial Officers in Ubuntu-Linux Operating System and Libre Office Writer scheduled from 05.01.2015 and 06.01.2015.

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 506 (i)/JR(S)/2014 dated: December 23, 2014**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The concerned District & Sessions Judges, Agra, Budaun & Mau with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court and also request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. Sri Indra Jeet Varma, Chairman, Commercial Tax Tribunal, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
4. Sri Devendra Kumar Misra, Officer on Special Duty, CSM Nagar with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
5. Sri Vikash Kunvar Srivastava, Joint Registrar (Judicial) (Listing), High Court of Judicature at Allahabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
6. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Joint Registrar (Judicial) (Services)**

**Refresher Training Programme for Judicial officers in Ubuntu-Linux  
Operating System and Libre Office Writer at JTRI, UP, Lucknow**

**Duration: 05.01.2015 to 06.01.2015**

<b>Sl. No.</b>	<b>Batc h</b>	<b>ID No.</b>	<b>Name of Officer</b>	<b>Designation</b>	<b>Place of posting</b>
1.	1977	4394	Sri Indra Jeet Varma	Chairman, Comm. Tax Tribunal	Lucknow
2.	1983	5064	Sri Devendra Kumar Nailwal	District & Sessions Judge	Budaun
3.	1983	5065	Sri Chandra Mohan Dixit	District & Sessions Judge	Mau
4.	1983	5091	Sri Devendra Kumar Misra	O.S.D.	CSM Nagar
5.	2000	1485	Sri Vikas Kunvar Srivastava	Jt. Registrar (Jud.) (Listing), High Court	Allahabad
6.		6252	Smt. Niharika Chauhan	Addl. Civil Judge (SD)/ ACJM	Agra